

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 16th March, 2016

No. LJ(B) 53/93/436 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Shri M.A.Challam, MCS, Block Development Officer of Mawphlang C & R D Block, as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and till he holds the said post.


(E.M.Donn)

Joint Secretary to the Govt of Meghalaya,
Law (B) Department.

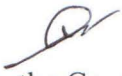
Memo No.LJ (B) 53/93/436-A,

Dated Shillong, the 16th March, 2016

Copy to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong for information.
3. The Personnel & A.R (A) Department for information.
4. Shri M.A.Challam, MCS, Block Development Officer of Mawphlang C & RD Block, East Khasi Hills, Shillong
5. The DEO (Data Entry Operator) LR Office, Room No. 104, Main Sectt Building for uploading the notification in the Law Department website
6. Guard File
7. Office Copy

By Order etc.,


Joint Secretary to the Govt of Meghalaya,
Law (B) Department